

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2337
ANSWERED ON 06.08.2024

SPECIAL PROJECT FOR JHARKHAND

2337 SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the funds were allotted to the State of Jharkhand under various schemes of the Ministry of Panchayati Raj during the period of 2019-2024;
- (b) if so, the allocation of funds thereof annually from 2019-2024;
- (c) whether the Government has approved any special project in Panchayati Raj for State of Jharkhand from 2019-2024; and
- (d) if so, the details thereof during the period 2019-2024?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) & (b) Prior allocation of funds is not made under the schemes of the Ministry of Panchayati Raj. The grants-in-aid released to the State of Jharkhand under the schemes of Ministry of Panchayati Raj during the financial years 2018-19 to 2023-24 are as under:

Sl. No.	Name of the Scheme	Funds Released during 2018-19 to 2023-24 (Rs. in crore)
1	Rashtriya Gram Swaraj Abhiyan	45.57
2	Incentivization of Panchayats*	8.13

*includes an amount of Rs 4.18 crore transferred directly to Panchayats with effect from the year 2021-22.

(c) & (d) The schemes of Rashtriya Gram Swaraj Abhiyan and Incentivization of Panchayats are implemented in all the States/UTs including in the State of Jharkhand.
